

ACT No. VIII OF 1924.

PASSED BY THE INDIAN LEGISLATURE.

*(Received the assent of the Governor General on the 19th
March, 1924.)*

An Act further to amend the Sea Customs Act, 1878,
for certain purposes.

WHEREAS it is expedient further to amend the Sea Customs Act, 1878, for certain purposes hereinafter appearing; It is hereby enacted as follows:—

1. (1) This Act may be called the Sea Customs (Amendment) Act, 1924.

Short title and commencement.

(2) It shall come into force on the first day of April, 1924.

2. In section 20 of the Sea Customs Act, 1878, the proviso shall be omitted.

Amendment of section 20, Act VIII of 1878.

Price one anna.]

CALCUTTA : PRINTED BY SUPDT. GOVT. PRINTING, INDIA, 8, HASTINGS STREET.